


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP. SR.No.3891/9/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE APPLICANT/PETITIONER	IDBI Capital Markets & Securities Limited
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	9

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	
Mytri Indukuru	Advocate	9949833577	I. Mytri

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri D.Narendar Naik, Ms.Mytri Indukuru, Ld. Counsels for the Petitioner. None appeared from the Respondent.

Ld. Counsels for the Petitioner submits that ^{he has} complied the objections raised by the Office and request one week time

Case is posted to 14-11-2017.


Member (T)

pc


Member (J)